

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/586 (Che)/2021 IN MA/647/IB/20
IN
PETITION NUMBER : CP/453/IB/2019
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENTS : Vallal RCK & 2 Ors
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the Cause List, the hearing through Video Conferencing platform could not be conducted today. Matter is reposted to **09.08.2021**.


[K. NATARAJAN]
Deputy Registrar

vs